

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.169/7/NCLT/AHM/2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.12.2020

Name of the Company: Canara Bank
V/s
Nakoda Ltd

Section: 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Senior Counsel Mr. Navin Pahwa appeared for the Financial Creditor.

Learned Counsel Ms. Vinita Hombalkar appeared.

Learned Counsel Mr. Jaimin R Dave appeared for the Corporate Debtor.

Pleadings are complete.

Matter stands adjourned for hearing on 18.01.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 16th day of December, 2020.